Leased out airports under PPP model

†1900. SHRI P.L. PUNIA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government has leased out many airports in the country under the Public-Private-Partnership (PPP) model, if so, the details thereof:
- (b) the details of total targeted investment to be collected through PPP mode and the details of the amount of investment collected so far; and
- (c) whether the private companies have been compelled to follow the reservation policy for recruitment of staff in the said airports, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Airports Authority of India (AAI) has leased out Indira Gandhi International Airport, New Delhi IGI Airport, Delhi and Chhatrapati Shivaji Maharaj International Airport, Mumbai to the Joint Venture companies for their operation, management and development. Further, Government of India accorded 'In-principle' approval for leasing of six airports of Airports Authority of India (AAI) viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operation, Management and Development through Public-Private-Partnership (PPP). Accordingly, Airports Authority of India floated a Global Tender for inviting bids and identified winning bidder. Based on the same, Government has decided to hand over Ahmedabad, Lucknow and Mangaluru airports to the winning bidder in the first phase.

- (b) During 2014-19, the investment from the PPP operator was ₹ 948.30 crore at Delhi airport and ₹ 1989.29 crore at Mumbai airport. The targeted investment during 2019-2024 is ₹ 11399 crore at Delhi airport and ₹ 5462 crore at Mumbai airport. Further, in respect of the ongoing leasing of the six airports, the selected bidders are required to make one time upfront fee to AAI as reimbursement of the cost of existing capital Assets by AAI in the following manner: Ahmedabad (₹ 311.41 crore), Jaipur (473.56 crore), Lucknow (₹ 459.93 crore), Guwahati (₹ 387.71 crore), Mangaluru (₹ 190.50 crore), Thiruvananthapuram (₹ 476.15 crore).
- (c) No, Sir. The Reservation policy of Government of India is not applicable in case of the private employers.

[†] Original notice of the question was received in Hindi.